

C.A.T. Bench, Jaipur

Date of Order	Orders
27.08.2002	<p>Mr. P.N. Jatti, Counsel for the applicant. Mr. B.N. Sandu, Counsel for the respondents.</p> <p>Learned counsel for the respondents has placed on record a copy of the order whereby the applicant has been absorbed in the BSNL w.e.f. 1.10.2000.</p> <p>2. Having seen the order, Mr. P.N. Jatti, learned counsel for the applicant states that the OA may be returned to him for presentation to the proper court.</p> <p>3. Consequently, it is directed that the OA be returned to the applicant in accordance with rules for presentation to the proper forum.</p> <p><i>Re: 560/8 Chm 6/6 Dated 28/8/02 G.S.</i></p> <p><i>Recd R.P.</i></p> <p><i>✓</i></p> <p>(GOPAL SINGH) ADMN. MEMBER</p> <p><i>G.L. Gupta</i></p> <p>(G.L. GUPTA) VICE CHAIRMAN</p>